

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4879
ANSWERED ON:07.08.2009
PURCHASES BY CPWD
Ram Shri Purnmasi;Singh Shri Sushil Kumar

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Central Public Works Department (CPWD) is purchasing electrical and other items at Director General of Supplies and Disposal (DGS&D) rates and also more than the MRP without checking the reasonableness of rates, quality and specifications;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the corrective measures taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT(SHRI SAUGATA ROY)

(a)to(c): CPWD is purchasing electrical and other items at DGS&D rate contract and also by calling competitive tenders on its own. For purchases made on DGS&D rate contract, reasonability of rates, quality and specifications is ascertained by DGS&D. For purchases made on CPWD contract system, reasonability of rates, quality and specification are ascertained by CPWD. Procurement are not made on rates higher than the MRP.